

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.09.2017.AT 10.30 AM $\,$

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA)133/230/HDB/2017
NAME OF THE COMPANY	Edelcap Securities Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	
	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard, Shri.V.B.raju on behalf of V.S.Raju, learned counsel for the petitioner, Shri.B.Apparao, CGSC for ROC&RD.

The learned counsel for the petitioner requested time for clarification. Post the matter on 10.10.2017.

Member (Technical)

Member (Judicial)